

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No.699 of 2011

Bajrang Lal Choudhary and Anr. Petitioners

--Versus--

The State of Jharkhand & Anr. Opposite Parties

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners : None

For the State : APP

For the O.P. 2 : Mr. Saurav Kumar, Advocate

17/13.04.2021 On repeated calls, nobody appears on behalf of the petitioners.

Mr. Saurav Kumar, the learned counsel appears for the Opposite Party No.2 and the learned counsel appears for the Opposite Party-State.

This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

With a view to provide one more opportunity, let this matter appear after two weeks.

(Sanjay Kumar Dwivedi, J.)

SI